

[श्री राम किशन]

है। एक तरह कारखाने बंद हो रहे हैं। मजदूरों को छुट्टी हो रही है, माल मड़ रहा है, दुमरी रेल सुविधा क प्रभाव में टूटो म खाड़ी मात्रा, अधिक समय और ज्यादा मालभाड़ा देने के आधा कारण तेल मगाने वाले ग्रामाम, बगल ऐसे प्रान्तों में तेल की कमी और भारी महंगाई से हाहाकार मच रहा है। राजस्थान राज्य से तेल के नदान की सुविधा नहीं होने से तेल मरगा प्रायात निर्यात करन वाला की परेशानी तो है ही इसके अलावा जहा खरीदार की हालत खस्ता हो रही है वहा मरगा उपजाने वाले किसानों की भी श्रमो उपज की मही कीमत नहीं मिलने म उनमें भी भारी श्रमताप फैल रहा है।'

(V) NEED FOR TAKING OVER THE
MANAGEMENT OF SIDHPUR COTTON
TEXTILE MILL, SIDHPUR.

SHRI AHISAN JAFRI (Ahmedabad):
Madam Chairman, Sidhpur Cotton
Textile Mill at Sidhpur has been closed
since last three months and nearly
23,000 workers have gone jobless. The
mill has been closed due to inefficient
management. The attention of the
Government was drawn several times
by the workers towards the mis-
management practices of the manage-
ment but no attention was paid. In
the result the mill has been closed
down adding 2500 workers in the huge
army of unemployed in the country.

There is no likelihood of reopening
of the mill in the near future by the
old management and if at all it is re-
opened by the said management, it
will fail to give smooth and clean ad-
ministration

The National efforts so far did not
achieve the goal of cloth production in
the country. The Central Government
are announcing time and again its
policy regarding the cloth production
and the textile industry but with no
results.

Instead of reducing the unemploy-
ment, such closures of units in the
various parts of the country, the pro-
blem is becoming acute and the in-
vestment of crores of rupees is becom-
ing idle adding to the gross national
loss.

The Government has adopted the
policy of not taking over of such sick

units declaring that such units will be
given to profit making units but the
procedure is lengthy and does not help
quickly. Particularly when the mill
machineries are good and management
is been upon closing it. Sidhpur Textile
Mill is a good example in this.

I request the Government to come
forward immediately to take over the
mills immediately to help the produc-
tion of cloth in the country and I will
also request the Government not to
ask for the Report under Section 18A
of the Industrial Development and
Control Act of 1961 and take over the
mill straight-forward looking to the
peculiar situation prevailing of Sidhpur
Mill and help the lot of the workers.

MERCHANT SHIPPING (SECOND
AMENDMENT) BILL

MR. CHAIRMAN: The House will
now take up consideration of Rajya
Sabha Amendments. Now, I would
like to point out before the Minister
moves the amendments that they are
purely of a verbal or technical nature.
It only concerns changing the figure
and the dates.

THE MINISTER OF STATE IN
CHARGE OF THE MINISTRY OF
SHIPPING AND TRANSPORT (SHRI
CHAND RAM): I beg to move:

"That the following amendments
made by Rajya Sabha in the Bill
further to amend the Merchant
Shipping Act, 1958, be taken into
consideration:—

Enacting Formula

(1) That at page 1, line 1, for the
word "Twenty-ninth" the word
"Thirtieth" be substituted.

Clause 1

(2) That at page 1, line 3, the word
"Second" be omitted.

(3) That at page 1, line 4, for the
figure "1978" the figure "1979" be
substituted.